

आयकरअपीलीयअधिकरण, राँचीन्यायपीठ,राँची

IN THE INCOME TAX APPELLATE TRIBUNAL RANCHI BENCH, RANCHI

BEFORE SHRI GEORGE MATHAN, JM

&

SHRI RATNESH NANDAN SAHAY, AM

आयकरअपीलसं./ITA No.215/RAN/2024

(निर्धारणवर्ष / Assessment Year :2014-2015)

Bihar Foundry and Castings Limited, Shanti Niwas, Main Road, Jharkhand	Vs.	ACIT, Ranchi
स्थायीलेखासं./PAN No. : A ABCB 1852 D		
(अपीलार्थी/ Appellant)	..	(प्रत्यर्थी / Respondent)

निर्धारितीकीओरसे /Assessee by	:	ShriD. Sanigrahi, AR
राजस्वकीओरसे /Revenue by	:	ShriKhubchandPandya, Sr. DR
सुनवाईकीतारीख/ Date of Hearing	:	08/05/2025
घोषणाकीतारीख/ Date of Pronouncement	:	08/05/2025

आदेश / O R D E R

PerBench:

This is an appeal filed by the assessee against the order passed by the Id. CIT(A), Ranchi, dated 19.03.2024, for the assessment year 2014-2015.

2. Shri D. Sanigrahi, AR appeared on behalf of the assessee. ShriKhubchandPandya, Sr. DR appeared on behalf of the revenue.

3. A perusal of the letter dated 18.02.2025 filed by the assessee, shows that the assessee wants to withdraw the present appeal as the assessee has availed Vivad-se-Vishwas Scheme, 2024 in respect of the impugned appeal. The necessary Form No. 1 has duly been filed by the assessee before designated authority through e-filing portal. Considering

the above submissions, the appeal of the assessee is hereby dismissed as withdrawn. However, the assessee will be at liberty to get its appeal restored upon filing an application, if for any reason, whatsoever, the application for Vivad Se Vishwas Scheme, 2024 is not accepted by the Department.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order dictated and pronounced in the open court on 08/05/2025.

Sd/-

(RATNESH NANDAN SAHAY)

लेखा सदस्य / ACCOUNTANT MEMBER

Sd/-

(GEORGE MATHAN)

न्यायिक सदस्य / JUDICIALMEMBER

राँचीRanchi; दिनांक Dated 08/05/2025

Prakash Kumar Mishra, Sr.P.S.

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant-
2. प्रत्यर्थी/ The Respondent-
3. आयकरआयुक्त(अपील) / The CIT(A),
4. आयकरआयुक्त/ CIT
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण,राँची/ DR, ITAT, Ranchi
6. गार्डफाईल / Guard file.

सत्यापितप्रति //True Copy//

आदेशानुसार/BY ORDER,

(Senior Private Secretary)

आयकरअपीलीयअधिकरण, राँची/ ITAT, Ranchi